

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.146/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Tara Jain -Versus -Misrilall Dharamchand Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. SABYASACHI CHOWDHURY, Adv.
- 2. DEEPNATH ROY CHOWDHURY, Adv.
- 3. RAJARSHI DUTTA, Adv.
- 4. SHYANTEE DATTA, Adv.
- 5. SANAIITA DAS CHOWDHURY, Adv.

} Respondents

Sanaiita Daschandam

11/12/17

1) AKASH SHARMA, B. E. CS } Petitioners

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**ORDER**

Ld. Pr. CS for the petitioners and the Ld. Advocates for the respondents are present.

Pleadings are complete. Both the parties are directed to file their written submissions within 3 weeks from today.

List it on 02/02/2018 for arguments.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)